

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 416**  
**IB/814/ND/2022**

**IN THE MATTER OF:**

M/s Ganesh Enterprises

...

Applicant

Versus

M/s Trikalp Laminates India Pvt. Ltd.

...

Respondent

**Under Section 9 of IBC 2016.**

**Order delivered on 14.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant : Mr. Vishal Sharma, Ms. Priyanka Mandal, Advs.

For the Respondent :

**ORDER**

Learned Counsel for the applicant is present through video-conferencing and has submitted that they have filed written submissions. The same is available on e-portal of this Adjudicating Authority. In this matter, respondent is already proceeded ex parte. Heard. Order stands reserved.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**